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**Justice Dr.P.Jyothimani**  
Former Judge, Madras High Court  
Former Judicial Member, National Green Tribunal

Phone. Res : 044-42801270  
Off : 044-24312939  
Mob : 9498020044

P-jyothimani@yahoo.com

Res : T. Nagar, 5th Street, Kamarajar Salai, Palavakkam, Chennai - 600 041.

Off : Sterling Sivalin, 3, Radhakrishnan Street, T.Nagar, Chennai - 600 017.

10.11.2015

To  
The Hon'ble Chairperson,  
National Green Tribunal,  
New Delhi.

Respected My Lord,

I have enclosed herewith the Report of the Regional Monitoring Committee (Southern States) for monitoring implementation of Solid Waste Management Rules 2016. I have also submitted a copy of the Report to the Hon'ble Chairperson, Apex Monitoring Committee.

Thanking you,

Yours truly,

P. Jyothimani

PPS to Hon'ble Chairperson  
Diary No.: 724/DAK.  
Dated: 3/12/2018

(B) Sharan, PLS  
03/12/18

Officer Incharge (Judl.)

O.A.NO.606/2018 (Compliance of Municipal Solid Waste Management Rule,  
2016

**REPORT SUBMITTED BY THE MONITORING COMMITTEE,**

**SOUTHERN REGION**

Pursuant to the order of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, passed in the above matter dated 20.08.2018, the Chairman of the Southern Zone has communicated the copy of the above order along with the order of NGT passed in Almitra Patil case dated 22.12.2016 in O.P.No.199/2014 to all the members of the Monitoring Committee.

The first meeting of the Monitoring Committee was held at the old conference Hall, Secretariat, Fort St.George, Government of Tamilnadu on 28.09.2018 at 12.30 P.M. That being the first meeting of the Monitoring Committee attended by most of the members, the Chairman directed all the State Governments/Union Territories to submit copies of Rules, Regulations, bye-laws framed by the Governments, Corporations, Municipalities and Local bodies in relation to the implementation of Solid Waste Management Rule, 2016. Few States have handed over the documents. Each of the State representatives of the Committee have made presentation regarding the current status of implementation of Rules. It was insisted that the timeline prescribed shall be followed (A copy of the minutes is enclosed).

The Second meeting was held in Bangalore, in the Secretariat of Government of Karnataka in its Conference Hall on 30.10.2018 at 12.00 Noon. All the State Governments have submitted their bye laws, Regulations, Rules etc., as



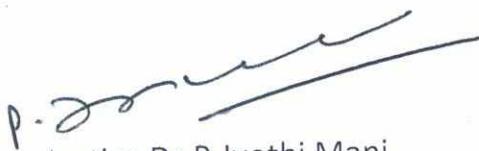
decided in the previous meetings, steps will be taken to upload all the said documents in the website of the Southern Regional Monitoring Committee immediately on the office premises allotted at Chennai, is made ready. In the meeting, the Commissioner of Bangalore Corporation (BBMP-Bruhat Bangalore Mahanagara Palika), has made presentation. apart from the Director of Municipal Administration regarding the steps taken in Karnataka and it was informed that source segregation is effectively done in 50% and steps are taken to implement to the full level (A copy of the minutes is enclosed herewith). It was decided to have the next meeting at Tirupathi, Andhra Pradesh on ~~25~~<sup>27</sup>.11.2018. On completion of the meeting, the members have proceeded to inspect a leachate treatment unit set up in Bellahalli adjacent to a dumping site. The function of the unit was demonstrated and the Committee found that the leachate collection at its first point was having TDS nearly 13500. After going through the process and ultimately after RO treatment the TDS level has come to nearly 350, which is stored in tanks and stated to be sent for using in agricultural lands. This being a new process not followed anywhere, since it is stated that no chemical formulation is used, the Committee felt that the CPCB along with IIT should study and make a report for which the CPCB representative has agreed. The Committee also made a spot visit to the landfill site at Bagalur on the way to the International Airport, Bangalore.

The Chairman and the Member Secretary of the Monitoring Committee made a spot inspection on 2.11.2018 of the Perungudi dumping site at Chennai which is in the extent of more than 250 acres and adjacent to

Pallikaranai marsh land which is not only one of the lung space for Chennai but also attracts migrating birds from foreign countries to a large extent. The Commission<sup>er</sup> of the Greater Chennai Corporation has explained the proposed Waste to Energy Plant which is under consideration of the Experts from IIT, Madras and a renowned Professor of Anna University, Chennai.

It is also submitted that pursuant to the order of the National Green Tribunal, directing to provide infrastructures for the Monitoring Committee, the State Government of Tamilnadu has identified a place in Chennai and the work to make it with facilities are going on. The Government has also sanctioned a skeleton staff to function the office. On the completion of the work, the Committee will establish its own website to enable public to participate in the implementation of solid waste management enabling them to bring to the notice of the Monitoring Committee the shortfalls to enable the Committee to issue necessary direction. So far, in the two meetings the Committee noted that not only the Government of Tamilnadu and Karnataka where meetings took place but also other States/UTs are showing utmost interest in implementing the orders of the NGT and direction to be issued by Monitoring Committee as and when necessary.

Date at Chennai on this the 10<sup>th</sup> day of November 2018

  
Justice Dr. P. Jyothi Mani  
Chairman

  
Mr. Harinder Singh I.A.S.  
Member-Secretary

Monitoring Committee for Southern States for SWM



Municipal Administration and Water  
Supply (MA.IV) Department, Secretariat,  
Chennai – 600 009.

Letter No.18583/MA.IV/2018- 3, Dated : 09.10.2018

From

Thiru.Harmander Singh, I.A.S.,  
Principal Secretary to Government/  
Member Secretary, RMC (South) Chennai .

To

The Additional Chief Secretary to Government,  
Urban Development Department,  
Room No.436, Vikasa Soudha, Bangalore.

The Principal Secretary to Government,  
Urban Development and Local Self Government  
Room No 403,4th Floor, Secretariat Annexe,  
Thiruvananthapuram – 695 001.

The Principal Secretary to Government  
Municipal Administration and Urban Development,  
L Block, G floor, Room No.105,  
A.P.Secretariat, Hyderabad- 500 022

The Principal Secretary to Government  
Municipal Administration and Urban Development,  
NTR Marg, Public Gardens, Telangana State Secretariat,  
Khairabad, Hyderabad- 500 004

The Secretary, Town and Country Planning Dept,  
Chief Secretariat, Puducherry-605001

The Commissioner-cum-Secretary,  
Urban Development Dept, A&N Administration Secretariat,  
Port Blair,-233181

The Secretary, Dept of Urban Development,  
UT of Lakshadweep Administration, Kavaratti,-682555

The Regional Director, CPCB  
1<sup>st</sup> & 2<sup>nd</sup> Floors, Nisarga Bhavan,  
A-Block, Thimmaiah Main Road,  
7<sup>th</sup> D Cross, Shivnagar, Bengaluru- 560079.

The Member Secretary, TNPCB  
76, Mount Salai, Guindy, Chennai-600 032

The Member Secretary, Andhra Pradesh SPCB,  
D.No.33-26-14, D/2, Near Sunrise Hospital,  
Pushpa Hotel Centre, Chalamvari Street,  
Kasthuribaipet, Vijayawada – 520010

The Member Secretary,  
Karnataka SPCB, Parisara Bhavan,  
4th & 5th Floor, No.49. Church Street,  
Bengaluru-560 001

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Minutes of the Regional Monitoring Committee meeting held under the Chairmanship of Hon'ble Justice P.Jyothimani on 28.09.2018 at 12.30 pm at Old Conference Hall, Secretariat, Chennai -9.

List of participants

1.	Hon'ble Justice Thiru.P.Jyothimani	Chairman, Regional Monitoring Committee
2.	Thiru.Harmander Singh, IAS.,	Principal Secretary to Government Municipal Administration & Water Supply Department, Government of Tamil Nadu / Member Secretary, Regional Monitoring Committee
3.	Sri Arvind Kumar, IAS.,	Principal Secretary, Municipal Administration and Urban Development, Government of Telangana
4.	Thiru.G.Prakash, IAS.,	Commissioner of Municipal Administration, Government of Tamil Nadu
5.	P.Jawahar, IAS	Secretary, Local Administration, Puducherry
6.	Thiru.S.Palanisamy, IAS.,	Director of Town Panchayats, Government of Tamil Nadu
7.	R.Lalitha, IAS	Commissioner (i/c), Greater Chennai Corporation
8.	Thiru.S.S.Shekarappa, IAS.,	Director, Municipal Administration, Government of Karnataka
9.	Thiru.Manoj Kumar, IFS.,	Member Secretary, Karnataka State, Pollution Control Board
10.	Nabanita Ganguly, IFS	Andaman Nicobar Pollution Control Committee
11.	Thiru.S.Suresh	Regional Director, Central Pollution Control Board, Bangalore
12.	R.Smitha	Member Secretary, Pondicherry Pollution Control Committee
13.	R.Vishwanathan	Chief Environmental Engineer, Telangana Pollution Control Board
14.	N.Ravikiran	Additional Commissioner, Health and Sanitation, Greater Hyderabad Municipal Corporation
15.	N.Mahesan	Chief Engineer, Greater Chennai Corporation

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The Principal Secretary of Andhra Pradesh mentioned about the usage of swatch autos in Solid Waste Management in Hyderabad and adoption of septage management model in few corporations. He also requested the Regional Monitoring Committee to recommend for dedicated funds for Solid Waste Management and Septage Management in 15<sup>th</sup> Finance Commission Grant. The Chairman stated that his request will be examined.

After detailed discussion it was decided to have next meeting on 30.10.2018 at Bengaluru. The Director of Municipal Administration was asked to inform their State's convenience to the Member Secretary of Regional Monitoring Committee by 03.10.2018.

The Member Secretary requested the member States to get necessary approval from appropriate authorities in their States for sharing of expenditure of the expenses incurred on logistics salary and the expenses of RLC which will be communicated to them in due course.

To conclude, Member Secretary thanked the Chairman and the participants and expressed hope that this forum will play effective and construction role in monitoring implementation of Solid Waste Management Rules' 2016 in the concerned States and Union Territories which come under the Southern region monitoring Committee.

Sd/---  
(Harmander Singh)  
Member Secretary/  
Principal Secretary.  
Municipal administration and  
Water Supply Department  
Government of Tamil Nadu  
Chennai. 600 009.

Sd/---  
(P.Jyothimani)  
Chairman  
Regional Monitoring Committee  
(South) Chennai.

//forwarded//

*P. Jyothimani*  
Section Officer.

*Forwarded*  
*P. Jyothimani*



Municipal Administration and  
Water Supply (MA.IV) Department,  
Secretariat, Chennai – 600 009.

**Letter No.18583/MA.IV/2018-10, Dated : 09.11.2018**

From  
Thiru Harmander Singh, I.A.S.,  
Principal Secretary to Government,  
Municipal Administration and Water Supply Department and  
Member Secretary, Regional Monitoring Committee, (South) Chennai - 600 009.

To  
The Additional Chief Secretary to Government,  
Urban Development Department,  
Room No.436, Vikasa Soudha, Bangalore

The Principal Secretary to Government,  
Urban Development and Local Self Government  
Room No 403,4th Floor, Secretariat Annexe, Thiruvananthapuram – 695 001.

The Principal Secretary to Government  
Municipal Administration and Urban Development,  
L Block, G floor, Room No.105, A.P.Secretariat, Hyderabad- 500 022

The Principal Secretary to Government  
Municipal Administration and Urban Development, NTR Marg,  
Public Gardens, Telengana State Secretariat, Khairabad, Hyderabad- 500 004

The Secretary, Town and Country Planning Dept,  
Chief Secretariat, Puducherry-605001

The Commissioner-cum-Secretary, Urban Development Dept,  
Andaman & Nicobar Administration Secretariat, Port Blair,-233181

The Secretary, Dept of Urban Development,  
UT of Lakshadweep Administration, Kavaratti,-682555

The Regional Director, CPCB  
1<sup>st</sup> & 2<sup>nd</sup> Floors, Nisarga Bhavan, A-Block, Thimmaiah Main Road,  
7<sup>th</sup> D Cross, Shivnagar, Bengaluru- 560079.

The Member Secretary, TNPCB,  
No.76, Mount Salai, Guindy, Chennai-600 032

The Member Secretary, Andhra Pradesh SPCB,  
D.No.33-26-14, D/2, Near Sunrise Hospital, Pushpa Hotel Centre,  
Chalamvari Street, Kasthuribaipet, Vijayawada – 520010

The Member Secretary,  
Karnataka SPCB, Parisara Bhavan,  
4th & 5th Floor, No.49. Church Street, Bengaluru-560 001

Minutes of the Regional Monitoring Committee (South) 2<sup>nd</sup> Meeting at Vidhan Soudha, Bengaluru conducted under the Chairmanship of Hon'ble Justice P. Jyothimani on 30.10.2018 at 12 Noon.

The 2<sup>nd</sup> Regional Monitoring Committee (South) Meeting was convened at Vidhan Soudha, Bengaluru under the Chairmanship of Hon'ble Justice P. Jyothimani on 30.10.2018 at 12 Noon.

The list of participant in the meeting is as follows:-

1.	Hon'ble Justice P Jyothimani	Chairman, NGT Regional Monitoring Committee (South)
2.	Sri Harmander Singh IAS	Principal Secretary (MA&WS), Govt. of Tamil Nadu/ Member Secretary, NGT Regional Monitoring Committee (South)
3.	Sri Mahendra Jain IAS	Additional Chief Secretary, Urban Development, Government of Karnataka
4.	Sri. R Karikal Valaven IAS	Principal Secretary (MA&UD), Govt. of Andhra Pradesh
5.	Sri Aravind Kumar IAS	Principal Secretary (UD), Government of Telangana
6.	Sri P Sathyanarayana Reddy IAS	Member Secretary, Telangana State Pollution Control Board
7.	Sri B S Shekharappa IAS	Commissioner, Directorate Municipal Administration, Karnataka
8.	Sri N Manjunath Prasad IAS	Commissioner, Bruhat Bengaluru Mahanagara Palike
9.	Sri G Prakash IAS	Commissioner, Commissionerate of Municipal Administration, Tamil Nadu
10.	Dr. T K Sridevi IAS	Commissioner & Director Municipal Administration, Telangana
11.	Sri Randeep. D. IAS	Special Commissioner (SWM), Bruhat Bengaluru Mahanagara Palike

28.	Sri P Vishwanath	Chief Engineer (SWM), Bruhat Bengaluru Mahanagara Palike
29.	Sri Somesh M C	Executive Engineer, Directorate Municipal Administration, Karnataka

To begin with Municipal Commissioner, Bruhat Bengaluru Mahanagara Palike welcomed the Chairman, Member Secretary and other members of the Committee to Bangalore for the 2<sup>nd</sup> meeting of the Regional Monitoring Committee constituted by National Green Tribunal.

The Chairman in his opening remarks explained the purpose behind the Constitution of the Regional Level Committee by the National Green Tribunal. He also requested all the Member States to finalise and notify the Solid Waste Management Rules and other connected Rules and submit copies of statutory orders / rules notified so far.

The various States including Andhra Pradesh, Puducherry and Andaman and Nicobar gave a copy of rules which have been framed by them. Additional Chief Secretary, Urban Development, Government of Karnataka informed that they will be notifying Solid waste policy.

Member Secretary requested the host State and other states to make a presentation on the current status of the implementation of Solid Waste Management rules.

To begin with Additional Chief Secretary Karnataka made introductory remarks on the status of Solid Waste Management in Karnataka.

Director of Municipal Administration, Karnataka made presentation of the various steps taken by Government in regard to Segregation of garbage, door to door collection and processing of Solid Waste. Director of Municipal Administration also shared some of the best practices adopted by Bagalkade and Katlu municipalities.

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Regional Level Committee's first priority to ensure that appropriate policies and Rules are notified by all States which is to be followed by implementation of the same as next step in a time bound manner.

It has been decided that the next meeting will be conducted in Andhra Pradesh on 26.11.2018.

Principal Secretary, Andhra Pradesh assured to fix up venue, date and make necessary arrangements.

The Chairman, Member Secretary and other members also visited the leachate treatment plant at Bellahalli and Bagalur landfill to see the various innovative steps taken by Karnataka Government.

Sd/-  
Member-Secretary/  
Principal Secretary  
Municipal Administration and  
Water Supply Department,  
Government of Tamil Nadu  
Chennai-9.

Sd/-  
Chairman,  
Regional Monitoring  
Committee (South), Chennai

//forwarded/by order//

*[Handwritten Signature]*  
Section Officer.